

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP No.706/2017 in OA No.1225/2013

This the 24th day of October, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri K N Shrivastava, Member(A)**

Ramesh Chander, ASI of Delhi Police
PIS No.28770342
Aged about 59 years
S/o Sh. Chinta Ram Bhardwaj
R/o VPO: Khera Khurd
PS: Narela, Delhi. ...Applicant

(By Advocate: Shri Anil Singal)

Versus

1. Sh. Amulya Patnaik
Commissioner of Police
PHQ, IP Estate, New Delhi.
Including all successor(s) to
The post of C.P., Delhi.
2. Smt. Monika Bhardwaj
D.C.P./PCR
P.H.Q. I.P. Estate, New Delhi
Including all successor(s) to the
Post of D.C.P./PCR ... Respondents

Order (Oral)

Justice Permod Kohli:

Apparently this Contempt Petition is filed beyond the period of limitation. Shri Anil Singal, learned counsel for the applicant seeks to withdraw this Petition with liberty to

file execution petition. Prayer is allowed. Accordingly, this CP is dismissed as withdrawn with liberty as prayed for.

(K N Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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